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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 24/07/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2565102/05	Opp. No. AMD- 877376	M/s. B. D. Shukla & Company, Ahmedabad / M/s. Sungrace Pharma, Ahmedabad V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
02	2566559/24	Opp. No. AMD- 907248	M/s. S. Singh & Associates, Delhi-9 / M/s. Kumari Fashion, Ahmedabad V/s M/s. Zafarullakhan M. Pathan, Ahmedabad / Mr. Prakash Bhagchand Vaswani, Ahmedabad	Venkatesan Rajamani, Asst. Registrar
03	2565089/05	Opp. No. AMD- 877379	M/s. B. D. Shukla & Company, Ahmedabad / Mr. Ronak Ketanbhai Shah, Ahmedabad V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
04	2549918/30	Opp. No. AMD- 882010	M/s. Technoleg-Ipr (Advocates), Nadiad / Mr. Abdulrahim Allaudin Kadiwal V/s M/s. Lalji Advocates, Delhi / Mr. Vijay Sagar, Delhi	Venkatesan Rajamani, Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2555771/11	Opp. No. AMD- 891738	Advocate Jignesh K. Majithiya, Rajkot / Mr. Ravindra Prafulbhai Agola, Morbi V/s Advocate Dakshesh B. Mehta, Ahmedabad / M/s. Cera Sanitaryware Limited, Ahmedabad	Venkatesan Rajamani, Asst. Registrar
06	2565098/05	Opp. No. AMD- 883339	M/s. B. D. Shukla & Company, Ahmedabad / Mr. Ronak Ketanbhai Shah, Ahmedabad V/s M/s. Dabur India Limited, Ghaziabad (U.P.)	Abirama Sundara Vali M., Assistant Registrar
07	1967429/03	Opp. No. AMD- 884822	M/s. Anand And Anand, New Delhi / M/s. Miraj Business Development Private Limited, Rajsamand V/s M/s. Bhansali & Associates, Ahmedabad / M/s. Mysore Deep Perfumery House, Indore-M.P.	Abirama Sundara Vali M., Assistant Registrar
08	2513570/05	Opp. No. AMD- 927525	M/s. D.C. Dani & Associates, Ahmedabad / M/s. Valentis Life Science Pvt. Ltd., Ahmedabad V/s M/s. Tradesafe., Jamnagar / M/s. Cadila Pharmaceuticals Limited, Ahmedabad / M/s. East African India Overseas, New Delhi	Abirama Sundara Vali M., Assistant Registrar
09	2520868/30	Opp. No. AMD- 970231	Dr. Ashok Soni, Advocate, Jodhpur / M/s. Shiv Shakti Products, Jodhpur V/s M/s. Bansal & Company, NCR Delhi / M/s. S.K. Industries Pvt. Ltd., New Delhi	Abirama Sundara Vali M., Assistant Registrar
10	2520895/10	Opp. No. AMD- 900360	M/s. T.C.Patel & Co., Ahmedabad / Mr. Nayankumar Parshottambhai Fadadu, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Pasricha Surgical Co. Pvt. Ltd., New Delhi	Abirama Sundara Vali M., Assistant Registrar



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2520869/ 30	Opp. No. AMD- 963352	Advocate Ashok Soni, Jodhpur / Sh. Vikash Birla, Jodhpur V/s M/s. Bansal & Company, Ncr Delhi / M/s. S.K. Industries Pvt. Ltd., New Delhi	Venkatesan Rajamani, Asst. Registrar
02	2522637/ 10	Opp. No. AMD- 880547	M/s. D.C. Dani & Associates, Ahmedabad / M/s. Silverline Meditech Pvt. Ltd., Ahmedabad V/s M/s. Shailendra Thatte & Associates, Mumbai / M/s. Thermolab Scientific Equipments Pvt. Ltd., Thane	Venkatesan Rajamani, Asst. Registrar
03	2553880/ 05	Opp. No. AMD- 903411	M/s. B. D. Shukla & Company, Ahmedabad / Mr. Samir Dilipkumar Shah, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
04	2537381/ 07	Opp. No. AMD- 915385	M/s. Regal And Regal, Rajkot / M/s. Swastik Engineers, Odhav-Ahmedabad V/s M/s. Tradesafe., Jamnagar / M/s. Mony Pumps Private Limited, Ahmedabad	Venkatesan Rajamani, Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2004682/03	Opp. No. AMD- 943831	M/s. S.Singh & Associates, Delhi-9 / M/s. Hariom Chemicals, Vadodara V/s M/s. J.A.Jani & Associates, Surat / M/s. Hari Om Company, Jodhpur	Venkatesan Rajamani, Asst. Registrar
06	1978124/05	Opp. No. AMD- 850789	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Baxter Pharmaceuticals India Private Limited, Ahmedabad V/s Advocate V. Ravi, Chennai / M/s. Micro Labs Ltd., Bangalore	Abirama Sundara Vali M., Assistant Registrar
07	1978124/05	Opp. No. AMD- 855410	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Baxter Pharmaceuticals India Private Limited, Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Abirama Sundara Vali M., Assistant Registrar
08	1978124/05	Opp. No. AMD- 856517	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Baxter Pharmaceuticals India Private Limited, Ahmedabad V/s M/s. Daswani & Daswani, Kolkata / M/s. Magnet Labs Pvt. Ltd., New Delhi	Abirama Sundara Vali M., Assistant Registrar
09	1950159/35	Opp. No. AMD- 884507	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. IMS Learning Resources Pvt. Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar
10	1950159/35	Opp. No. AMD- 885639	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Bansal & Company, NCR Delhi / M/s. Institute Of Management Studies, Ghaziabad	Abirama Sundara Vali M., Assistant Registrar



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1950155/ 35	Opp. No. AMD- 879884	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Subramaniam & Associates, Delhi	Venkatesan Rajamani, Asst. Registrar
02	2553464/ 30	Opp. No. AMD- 900580	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat V/s M/s. Asian Patent Bureau, Mumbai / M/s. Vaishali Tea Center, Bardoli	Venkatesan Rajamani, Asst. Registrar
03	2553464/ 30	Opp. No. AMD- 902613	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat V/s M/s. H.K.Acharya And Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna	Venkatesan Rajamani, Asst. Registrar
04	2547535/ 05	Opp. No. AMD- 955407	M/s. J.T.Jhala & Co., Ahmedabad / M/s. Kepler Healthcare Private Limited, Ahmedabad V/s M/s. Daswani & Daswani, Kolkata / M/s. Mankind Pharma Limited, New Delhi	Venkatesan Rajamani, Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2545330/35	Opp. No. AMD- 936279	M/s. Trade Mark Registration Services, Jaipur / Mr. Shailendra Bhatia, Jaipur V/s M/s. Anand And Anand, New Delhi	Venkatesan Rajamani, Asst. Registrar
06	2549197/30	Opp. No. AMD- 901446	M/s. H.K.Acharya And Company, Ahmedabad / Mr. Baiju Suresh Mehta, Bhavnagar V/s Mr. G V S Jagannadha Rao, Hyderabad / M/s. Ushodaya Enterprises Private Limited, Hyderabad	Abirama Sundara Vali M., Assistant Registrar
07	2549197/30	Opp. No. AMD- 904136	M/s. H.K.Acharya And Company, Ahmedabad / Mr. Baiju Suresh Mehta, Bhavnagar V/s M/s. Thakur & Co., Mumbai / M/s. Elite Food Products, Thane	Abirama Sundara Vali M., Assistant Registrar
08	2549197/30	Opp. No. AMD- 904285	M/s. H.K.Acharya And Company, Ahmedabad / Mr. Baiju Suresh Mehta, Bhavnagar V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Elite Foods Pvt. Ltd., Kerala	Abirama Sundara Vali M., Assistant Registrar
09	2558071/05	Opp. No. AMD- 907933	M/s. K.C.Patel & Co., Ahmedabad / Mr. Akbar Anwarali Bodhani, Surat V/s Ms. Jaya A Manghwani, Mumbai / M/s. Yogi Ayurvedic Products Private Limited, Nashik	Abirama Sundara Vali M., Assistant Registrar
10	2551329/05	Opp. No. AMD- 861217	M/s. G. D. Bansal & Associates., Jaipur / Mr. Mahesh Gupta S/O. Late. Sh. Rurmali Gupta V/s M/s. Sun Pharma Laboratories Limited, Mumbai	Abirama Sundara Vali M., Assistant Registrar



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2545341/ 02	Opp. No. AMD- 937855	Mr. Mehta Legal, Ahmedabad / M/s. Heubach Colour Private Limited, Baroda V/s M/s. Quest IP, Gurgaon / M/s. Asian Paints Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar
02	2545342/ 02	Opp. No. AMD- 937856	Mr. Mehta Legal, Ahmedabad / M/s. Heubach Colour Private Limited, Baroda V/s M/s. Quest IP, Gurgaon / M/s. Asian Paints Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar
03	2552741/ 30	Opp. No. AMD- 921510	M/s. Parker & Parker Co. LLP, Ahmedabad V/s M/s. Tradesafe., Ahmedabad / M/s. Swan Sweets Pvt. Ltd., Jamnagar	Venkatesan Rajamani, Asst. Registrar
04	2555772/ 19	Opp. No. AMD- 891675	Advocate Jignesh K. Majithiya, Rajkot / Mr. Ravindra Prafulbhai Agola, Morbi V/s Advocate Dakshesh B. Mehta, Ahmedabad / M/s. Cera Sanitaryware Limited, Ahmedabad	Venkatesan Rajamani, Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2544636/03	Opp. No. AMD- 902897	Ms. Monika Taparia, Jaipur / Mr. Manish Gupta, Jaipur V/s M/s. Reliance Industries Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar
06	2559715/05	Opp. No. AMD- 903220	M/s. Tradesafe., Jamnagar / M/s. Smart Laboratories Pvt. Ltd., Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Abirama Sundara Vali M., Assistant Registrar
07	2516527/05	Opp. No. AMD- 899367	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. 20 Microns Limited, Vadodara V/s M/s. Remfry & Sagar, New Delhi	Abirama Sundara Vali M., Assistant Registrar
08	2557078/05	Opp. No. AMD- 880652	M/s. D.C. Dani & Associates, Ahmedabad / M/s. Anax Life Science Private Limited, Ahmedabad V/s M/s. Mace Corporate Associates, New Delhi / M/s. Aar Ess Remedies Private Limited, New Delhi	Abirama Sundara Vali M., Assistant Registrar
09	2546682/09	Opp. No. AMD- 934152	M/s. Tradetend Consultants Pvt. Ltd., Rajkot / M/s. Western Cabtech Private Limited, Rajkot V/s M/s. Jasani & Company, Rajkot / M/s. Fabtech Cables Pvt. Ltd., Rajkot	Abirama Sundara Vali M., Assistant Registrar
10	2557864/11	Opp. No. AMD- 925128	M/s. Wallcera Tiles Private Limited, Morbi V/s Advocate Dakshesh B. Mehta, Ahmedabad / M/s. Cera Sanitaryware Ltd., Ahmedabad	Abirama Sundara Vali M., Assistant Registrar